

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2523

ANSWERED ON:12.03.2013

CIRCULATION OF FAKE CURRENCY

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**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has made any efforts to identify the sources of Fake Indian Currency Notes (FICN) in view of their seizure in such a large quantity in the country;
- (b) if so, the details thereof;
- (c) whether evidence has been found confirming the use of fake currency to finance terrorism and organised crime in the country;
- (d) if so, the details thereof; and
- (e) the steps being taken to solicit international cooperation to deal with the FICN menace in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a) to (b): Yes Madam. As per available inputs from Central Intelligence and Investigating Agencies, some consignments of high quality FICN have been either directly or indirectly sourced by Pakistan via Bangladesh, Nepal, Sri Lanka, Thailand, Malaysia and UAE.
- (c) & (d): Out of the 7 cases being investigated by NIA involving production, circulation and smuggling of high quality counterfeit currency, in one case evidence has come on record that fake currency was being used to fund terrorism. During the investigation of the case pertaining to the activities of David Coleman Headley and others, it was revealed that Fake Indian Currency Notes were given to him for using these in India.
- (e): The Government has constantly raised the issue in international bilateral and multilateral fora dealing with such issues. Under the Indo-US Homeland Security dialogue counterfeit currency is one of the aspects of cooperation.